

HIGH COURT OF BOMBAY AT GOA, PANAJI

Ref: Advertisement No. 1/2017 dated : 06/05/2017

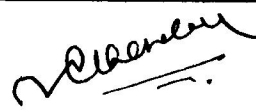
Read : LIST OF INVALID (REJECTED) APPLICATIONS FOR THE POST OF CIVIL JUDGE JUNIOR DIVISION & J.M.F.C. IN GOA JUDICIAL SERVICE (displayed on the Official website of this High Court, on 28.09.2017.)

CORRIGENDUM

The reason/s for rejection at the following Entry Nos. shall be read as under :

Sr. No.	Entry No.	Name and address of the Candidate	Reason/s for Rejection
5	17	ANAGHA NITIN PEDGAONKAR 19-H, Parijat Nagar, N-4, CIDCO, Aurangabad, Maharashtra.	<p>i. Candidate is Fresh Law graduate. She is resident of and studied in Maharashtra. On telephonic inquiry, the Principal who gave the Konkani certificate informed that candidates' mother is from Konkan and knows Konkani and the candidate also claims to have knowledge of Konkani. Therefore, she gave the certificate. On further inquiry the Principal could not satisfy that she personally has knowledge of Konkani. Hence, the certificate as to knowledge of Konkani is not considered as sufficient.</p> <p>ii. All the statement of marks of L.L.B. examn. are not attached.</p>
18	93	SAVALARAM VISHNU MAHALE H. No. 236, Jety Harbour, Near Hanuman Temple, Upper Jetty, Marmagoa - Goa.	Candidate is District Court Ministerial staff but more than 45 years of age as on the date of advertisement.
24	109	DIPTY DIGAMBER NAIQUE F-Bldg., F-S-10, Housing Board, Taleigao, Durgawadi, Goa - 403002.	<p>i. Certificate as to knowledge of Konkani & Marathi is not attached.</p> <p>ii. Certificate of practice is not produced as per advertisement.</p> <p>iii. Character certificates attached are undated.</p>

Panaji :
Date : 29.09.2017


(S. C. Chandak)
Registrar (Adm.)